

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-08/2017/10806/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
Principal Judge,
Family Court, Barpeta.

Dated Guwahati, the ¹⁰ 10 November, 2023.

Sub:- **Casual leave.**

Ref:- Your letter No. FCB/15/Admin/2023/1053 Dated 31.10.2023.
Your letter No. FCB/15/Admin/2023/1064 Dated 01.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 31.10.2023 and permission to avail Restricted Holiday on 01.11.2023**, as prayed for. The Counsellor, Family Court, Barpeta will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-08/2017/10807/A, dated , 10-11-23

Copy to:

- ✓1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
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